

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 348 of 2020**

**IN THE MATTER OF:**

**Jayanta Banerjee**

**...Appellant.**

**Versus**

**Shashi Agarwal, The Liquidator of INCAB  
Industries Ltd. & Anr.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Rishav Banerjee and Mr. Ritoban Sarkar,  
Advocates.**

**For Respondent: Mr. Sanjib Kumar Mohanty, Mr. P.S. Chandralekha  
and Mr. Akhilesh Shrivastava, (Intervener).  
Mr. Kumar Anurag Singh, Mr. Anando Mukherjee,  
Mr. Krishnendu Datta, and Mr. Zain A. Khan, for  
Liquidator.**

**Mr. Rudreshwar Singh, Mr. Saurabh Jain and  
Mr. Gautam Singh, for CoC.**

**Mr. Kamendra Singh, Intervention for Tropical  
Ventures Company Ltd.**

**With**

**Company Appeal (AT) (Insolvency) No. 720 of 2020**

**IN THE MATTER OF:**

**Bhagwati Singh**

**...Appellant.**

**Versus**

**INCAB Industries Ltd.**

**...Respondent.**

**Present:**

**For Appellant: Mr. Sanjib Kumar Mohanty, Mr. Akhilesh  
Shrivastava and Mr. Akash Sharma, Advocates.**

**For Respondent: Mr. Kumar Anurag Singh, Mr. Anando Mukherjee,  
Mr. Krishnendu Datta, and Mr. Zain A. Khan,  
Advocates for R-1, Liquidator.**

**ORDER**  
**(Virtual Mode)**

**11.01.2021** List both these Appeals 'For Admission (After Notice)' Hearing  
on **22<sup>nd</sup> January, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

Basant B./md.